

(b) In case it is necessary to impart training to rural youths for setting up of industries; and

(c) the action proposed to be taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) No specific scheme has been drawn up by the Government for providing facilities for setting up of cottage and small scale industries by the unemployed persons. However, the entrepreneurs are provided all types of assistance at the pre-investment, investment and post-investment stages under the District Industries Centre programme for the setting up of small and cottage industries. Similar facilities are also provided by national agencies promoting cottage industries like the Khadi and Village Industries Commission, the Handicrafts Board etc. to unemployed persons under various programmes drawn up by them.

(b) and (c). The Development Commissioner, Small Scale Industries has introduced the following two schemes for development of entrepreneurship during 1978:—

(i) Entrepreneurial development among educated unemployed.

(ii) Entrepreneurial development among rural artisans.

In addition, the Ministry of Labour is also organising training programmes for rural youths.

शिक्षा के विकास तथा छठी योजना में शिक्षा कार्यक्रम हेतु आयोग

9286. श्री इय्याराम शास्त्री : क्या योजना मंत्री यह बताने की कृपा करेंगे कि

(क) क्या योजना आयोग ने शिक्षा के विकास तथा छठी योजना में शिक्षा

कार्यक्रम हेतु एक आयोग का गठन किया है, और

(ख) यदि हाँ, तो आयोग द्वारा किन बातों की जाच की जायेगी और इस का प्रतिवेदन सरकार को कब तक मिलेगा ?

योजना मंत्रालय में राज्य मंत्री (श्री फजलुर्रहमान) (क) जी नहीं।

(ख) प्रश्न उपस्थित नहीं होता।

Committee on role of Voluntary Agencies in Rural Development

9287. SHRI MADHAVRAO SCINDIA: Will the Minister of PLANNING be pleased to state:

(a) whether the Committee on the role of voluntary agencies in rural development have submitted its report to the Government and is pending consideration;

(b) if so, details therein; and

(c) expected time to be taken in examining and implementing its recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI FAZLUR RAHMAN): (a) Yes, Sir.

(b) The Sivaraman Committee has observed that voluntary agencies which are engaged in social and developmental work, especially in rural areas, could be profitably involved in planning and/or implementation of the integrated rural development programmes. It has recommended that to begin with, voluntary agencies may be involved in planning and implementing of about 100 block plans. The Committee has suggested that voluntary agencies of repute and standing only may be involved in planning and implementation of block

level plans. It has further recommended that a high-powered committee should be set up at the Centre which would select voluntary agencies and the areas where they will work in cases where comprehensive block planning and/or implementation is to be undertaken by the voluntary agencies. Coordination Committees are also to be set up at the State level for selecting the voluntary agency and the area of operation in cases where part of the block plan is involved.

(c) The recommendations of the Sivaraman Committee are under the consideration of Government. Decisions would be taken very soon.

Special Financial Assistance to Backward States

9288 SHRI RAJENDRA KUMAR SHARMA: Will the Minister of PLANNING be pleased to state:

(a) whether backward States such as Uttar Pradesh, Bihar, Nagaland etc. have particularly been considered for giving special assistance for their plans, for 1979-80; and

(b) the areas to which special attention will be paid as compared to that given during the previous years?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI FAZLUR RAHMAN): (a) and (b). Nagaland is one of the special category States for which a lumpsum amount of Central assistance is pre-empted out of the total available for allocation among the States. Thus the State receives special consideration in the matter of allocation of Central assistance.

Uttar Pradesh and Bihar will get Central assistance during the four years 1979-83 on the basis of the Gadgil formula and IATP (Income Adjusted Total Population) formula, as decided by the National Develop-

ment Council in its meeting held on February 24-25, 1979. Under the Gadgil formula, a part of the assistance is given on the basis of per capita income, only to those States which have per capita income is below the national average. U.P. and Bihar are among the States which benefit from the allocation on this criterion. Besides, in 1979-80 they also got allocations out of the amount reserved for special problems of the States. The IATP formula is also more advantageous to less developed States like Uttar Pradesh and Bihar inasmuch as population weighted by backwardness constitutes the basis of distribution of Central assistance among different States.

Additional Central assistance is being provided for hill and tribal areas, schemes of the North Eastern Council and externally-aided projects included in State Plans.

Within the development programme prepared in conformity with the Plan objectives, special attention is given to the development of backward areas and, to this end, the Plan includes certain specific area programmes e.g. Drought-prone Areas Programme, Hill Areas Programme, Tribal Sub-Plans, Desert Development Programme, Command Area Development Programme, Integrated Rural Development Programme, Intensive Block Planning etc.

Request made by Government of Maharashtra, for extension of Subsidy Schemes

9289 SHRI GEV. M AVARI: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Government of India have received from Government of Maharashtra a request to extend the subsidy scheme of the Centre to some additional areas, declared backward in the State;